

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SMT. M. A. BARALIYA
COURT 18 ADDL SESSIONS JUDGE
Criminal Cause List Dated 18-08-2020**

Sr	Case no	Name of Parties	Stage	Remark
01	Cr.BA 880/20	Mohd. Hasim Ismail Shaikh Vs V.P. Rd P. Station	Order	
02	BA (Ex-17) in POCSO 264/18	Mohd Riyaz Ali Khan V/S Tilak Ngr	Order	
03	CR BA 1620/20	Nilam Suresh Rajput V/S Gavdevi P.Stn	Order	
04	CR BA 558/20	Oankaj Mandal V/S Nagpada P.Stn	order	
05	BA 690/20 in POCSO 585/20	Shahnawaz Aslam Khan V/S Mahim P.Stn	Order	
06	BA(Ex-3) in POCSO 534/20	Vishal Aher V/S Kanjurmarg P.Stn	Say/Hrg	
07	BA(Ex-22) in POCSO 288/18	Prashant Janskar V/S RCF P.Stn	Say/Hrg	
08	BA 619/20 in POCSO 46/20	Naushad @ Ginni Abbas Khan V/s Sewree P.Stn	Say/Hrg	
09	BA (EX_) in POCSO 501/18	Navnath Jadhav V/S RAK Marg P.Stn	Say/Hrg	
10	Cr.BA 1744/20	Vinod Raghunathdas Agrawal V/S Nagpada P.Stn	Say	
11	MA (Ex-) in POCSO 459/20	Dhiraj Mansukh Koli V/S Gamdevi P.Stn	Say	

